

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 117

CP No. 1/Chd/Hry/2021

IN THE MATTER OF:

Top Dragon Development Ltd ...

Petitioner

Versus

Aggressive Digital Systems Private ...
Limited

Respondent

Under Section: 241(l), 242(4), CA 2013

Order delivered on 19.07.2024

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble Member (Technical)-on the medical grounds, the present matter is re-notified to 23.08.2024.

Sd/-

Court Officer

Mamta

19.07.2024